[Translation]

Persons Receiving Freedom Fighter's Pension

10361. SHRI KUKMDEO NARAYAN YADAV: Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) the number of persons getting freedom fighters pension in the country, Statewise:
- (b) the number of applications for freedom fighters pension still pending, statewise:
- (c) the number of persons whose pensions have been stopped due to some objections; and
- (d) whether Government has held a thorough inquiry before stopping their pensions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Freedom Fighters' pensin has been sanctioned in 1,55,867 cases upto 31.3.90. The State-wise break up is in the attached statement-I.

- (b) Out of the applications received by the Ministry of Home Affairs by the due dates, only 284 cases of freedom fighters pension were pending as on 31.3.90. Of these 254 cases relate to participants of Arya Samaj Movement, 1938-39 and their State-wise break up is in the attached statement—II. Out of the remaining 30 cases, 5 relate to Maharashtra and 25 relate to Andhra Pradesh.
- (c) Upto 31.3.1990, pension has been suspended in 2807 cases and cancelled in 1279 cases.
 - (d) Yes, Sir.

STATEMENT-

Number of State-wise Freedom Fighters who had been sanctioned pension as on 31st March, 1990

SI. No.	Name of the State/U.T.	Number of persons sanctioned pension
1	2	3
	STATE	
1.	Andhra Pradesh	9663
2.	Assam	4314
3.	Bihar	23993
4.	Gujarat	3513
5.	Goa	872
6.	Haryana	1493

SI. No.	Name of the State/U.T.	Number of persons sanctioned pension
1	2	3
7.	Himachal Pradesh	477
8.	Jammu & Kashmir	1755
9.	Karnataka	9679
10.	Kerala	2729
11.	Madhya Pradesh	3273
12.	Maharashtra	14321
13.	·Manipur	62
14.	Meghalaya	84
15.	Mizoram	4
16.	Nagaland	3
17.	Orissa	4119
18.	Punjab	6714
19.	Rajasthan	740
20.	Tamil Nadu	3976
21.	Tripura	879
22.	Uttar Pradesh	17692
23.	West Bengal	21840
	UNION TERRITORIES	
24.	Chandigarh	86
25.	Delhi	1974
26.	Ponchicherry	307

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SI. No.	Name of the State/U.T.		Number of persons sanctioned pension	
1	2		3	_

STATEMENT-II

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27.

Ex-I,N.A. Perxonnel

Total

No. of Arya Samaj cases pending as on 31.3.1990

1.	Andhra Pradesh	6	
2.	Bihar	101	
3.	Delhi	12	
4.	Gujarat	1	
5.	Haryana	62	
6.	Himachal Pradesh	1	
7.	Jammu & Kashmir	_	
8.	Karanatak	4	
9.	Madhya Pradesh	-	
10.	Maharashtra	7	
11.	Punjab	47	
12.	Rajasthan	8	
13.	Uttar Pradesh	4	
14.	West Bengal	_	
15.	Tamil Nadu	1	
	Total	254	